



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,1st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM**

**ITEM NO. 1 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
45	WP(C)/5701/2022 B/O	MOHIT KHEMANI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM SC, G M D A
<b><u>ORDERS</u></b>				
46	PIL/15/2019 FIXED	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. P BAYAN MR. I CHOUDHURY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
47	Mat.App./18/2020 FIXED, WITH LCR	SMTI. MANALISHA BEZBARUAH <b>Versus</b> SRI BIJU BEZBAROOAH	MR. B K GOSWAMI MR. R SHARMA	MS. B BHUYAN MR A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND
48	PIL(Suo Moto)/1/2022 FIXED	XXX <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P N GOSWAMI MR. T GOGOI ADDL. AG, ASSAM SC, G.H.C	
49	I.A.(Civil)/2105/2022 B/O in WA/8129/2022 <b>WITH</b> WA/8129/2022 (Filing Number)	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
	<b>WITH</b> I.A.(Civil)/2103/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA	
		NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU

50	<b>WITH</b> WA/186/2022	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGHAIN (r-689) MR. P GOHAIN (r-689) MS. K BARUAH (r-689) MS. M SARMAH (r-689)
	<b>WITH</b> I.A.(Civil)/1852/2022 <b>in</b> WA/186/2022	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2569/2022 <b>in</b> WA/186/2022	DIBARUN SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 795 ORS	MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	GA, ASSAM MR. S Ali SC, EDU
51	<b>WITH</b> WA/215/2022	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MR. P GOHAIN MS. K BARUAH MS. M SARMAH
52	<b>WITH</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1903/2022 <b>in</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
<b>HEARING</b>				
53	Mat.App./18/2019 FIXED, WITH LCR	SRI AMIT KUMAR ROY <b>Versus</b> SMTI. SOMA ROY	MR D K BORDOLOI	
54	WA/26/2020 FIXED	SARBESWARI KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA (r-6) MRS. K DEKA (r-6) MR. S P CHITTAWAT, (R-6) SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022

13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

4	CRL.A(J)/29/2017 (AT 10:30 AM)	RAJENDRA PEGU <b>Versus</b> THE STATE OF ASSAM	MR.A K GUPTA AMICUS CURIAE	MS. S JAHAN(ADDL. PP) PP, ASSAM
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#### **MOTION**

5	WP(C)/5696/2022 B/O	ANOWAR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM
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#### **ADMISSION**

6	WA/135/2018 FIXED	N. MUNAL SINGH AND ORS <b>Versus</b> THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	MR. B P SAHU
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#### **WITH**

I.A.(Civil)/1699/2018  
**in** WA/135/2018

N. MUNAL SINGH AND ORS <b>Versus</b> THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND
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#### **WITH**

I.A.(Civil)/1700/2018  
**in** WA/135/2018

N. MUNAL SINGH AND ORS <b>Versus</b> THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND
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#### **ORDERS**

7	I.A.(CrI.)/87/2022 FIXED <b>in</b> CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
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**WITH**

CrI.A./38/2020

MD. AMIR HASAN @ AMIR HASEM AND 4 ORS.

**Versus**

THE STATE OF ASSAM AND ANR

MR. S H RAHMAN

MR. M A SHEIKH

MR. P K DAS

MR. S NEOG

MS. S G BARUAH

MR. D BORA

MS F INTAZ

MR. B BORGHAIN

MR B SAIKIA

MR. B M CHOUDHURY (R2)

MR. U CHOUDHURY (R2)

MR A CHAKRABORTY (R2)

PP, ASSAM

**WITH**

I.A.(CrI.)/93/2021

in CrI.A./38/2020

AMIR HASAN @ AMIR HASEM AND 4 ORS.

**Versus**

THE STATE OF ASSAM AND ANR.

MR. P K DAS

MR. D BORA

PP, ASSAM

**HEARING**8 CrI.A./67/2020  
FIXED

SRI SANJIB TALUKDAR

**Versus**NATIONAL INVESTIGATION AGENCY (NIA)  
AND ANR

MR Z KAMAR

MD R ALI

MR. A CHAUDHURY

MR. P K DAS

MR. A R SHOME

MR D NANDI

MR D NANDI

MR. N MAHAJAN

MR SUBHRAJIT SAIKIA

SC, NIA

9 CrI.A./136/2021  
FIXEDPRAKASH RAJKONWAR @ CHAO NAM T  
LAO**Versus**

NATIONAL INVESTIGATION AGENCY (NIA)

MR. A M BORA

MR. D K BAIDYA

MR D GOGOI

MR. V A CHOWDHURY

MR P P BISHAL

MR. D K DAS

SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDER (STAY VACATING)

45	I.A.(Civil)/1867/2021 FIXED in WP(C)/2993/2021 <b>WITH</b> WP(C)/2993/2021	DIPANNITA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A M AHMED	SC, ELEM. EDU MR. D GOGOI
		SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM MR. D GOGOI MR K BHUYAN (R9) MR. H A AHMED (R9)

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022

19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
36	WP(C)/6340/2021 FIXED	DEEP PEGU <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
37	WP(C)/3964/2022 FIXED	SUDIPTA SUMAN AND 66 ORS. <b>Versus</b> THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MRS. S P NAIR MR. U PATHAK MS. D MAHANTA	MR J P DAS SC, AAU
38	WP(C)/3974/2022 FIXED	SABINA AHMED AND 225 ORS. <b>Versus</b> THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR A CHAKRABORTY MS N NEWME	MR J P DAS SC, AAU

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022



13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
12	WP(C)/5269/2022 WITH WP(C)/3463/2022(D/O), FIXED	THE BOARD OF DIRECTORS (BOD) OF AZAD GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	<b>WITH</b>			
13	Review.Pet./118/2022	ZIAUR RAHMAN KHAN AND 2 ORS. <b>Versus</b> BOARD OF DIRECTORS OF AZAD GAON PANCHAYAT SAMABAY SAMITY LTD. AND 6 ORS	MR. S BANIK	SC, CO OP
	<b>WITH</b>			
14	WP(C)/244/2022	ZIAUR RAHMAN KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP MR. S K TALUKDAR (R-6,7)
	<b>WITH</b>			
15	WP(C)/1323/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
	<b>WITH</b>			
16	WP(C)/1622/2022	BOARD OF DIRECTORS OF MADHUSOULMARI S.S. LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	<b>WITH</b>			
17	WP(C)/1842/2022	NIZAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
	<b>WITH</b>			
18	WP(C)/2056/2022	PUB CHENGA GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM

19	<b>WITH</b> WP(C)/2328/2022	PACHIM BETBARI SS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
20	<b>WITH</b> WP(C)/2796/2022	BOARD OF DIRECTORS OF RANGAPANI NO.1 SS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N GOSWAMI,JR. GA, ASSAM SC, CO OP
21	<b>WITH</b> WP(C)/2900/2022	BOARD OF DIRECTORS OF RANGAPANI NO. 2 S.S. LTD. <b>Versus</b> THE STATES OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
22	<b>WITH</b> WP(C)/3724/2022	BOARD OF DIRECTORS OF ALOMGANJ SS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, CO OP GA, ASSAM
23	<b>WITH</b> WP(C)/4129/2022	THE BOARD OF DIRECTORS (BOD) OF AZAD GPSS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MS. S T BOKTH	SC, CO OP
24	<b>WITH</b> WP(C)/4364/2022	AMINUL ISLAM KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	SC, CO OP
25	WP(C)/5698/2022 B/O	SUMIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
26	WP(C)/5728/2021 AS FIRST ITEM, FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	<b>WITH</b> I.A.(Civil)/922/2022 in WP(C)/5728/2021	SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
27	<b>WITH</b> WP(C)/1609/2022	SMT. ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022

14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
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20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,1st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
13	WP(C)/4170/2022 B/O	M/S R A MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. T J MAHANTA (R-7) MR. A Y CHOUDHURY (R-7) MR H GUPTA MRS. Z AKHTAR (R-7) MR. T A CHOUDHURY (R-7) SC, PWD ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/4183/2022	M/S R A MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. T J MAHANTA (R-7) MR. A Y CHOUDHURY (R-7) MR. P P DUTTA MR H GUPTA MRS. Z AKHTAR MR. T A CHOUDHURY (R-7) SC, INCOME TAX SC, P W D
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
15	I.A.(Civil)/2579/2022 BY SLIP in Cont.Cas(C)/726/2019	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. <b>Versus</b> ALOK KUMAR, IAS AND ANR.	MR. S P ROY	
	<b>WITH</b> Cont.Cas(C)/726/2019	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. <b>Versus</b> ALOK KUMAR	MR. S P ROY MS K GOGOI MS. N RAI	MR. R DHAR
<b>ADMISSION</b>				
16	WP(C)/2209/2014 BY SLIP	ANWARUL HAQUE <b>Versus</b> THE ASSAM STATE INFORMATION COMMISSION AND 2 ORS	DR.B AHMED MR.J M A CHOUDHURY MRK UDDIN	MR.D DEKA

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
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12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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23)	MR. S BANIK	01-09-2022	To	01-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30) ),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
35	I.A.(Civil)/1278/2021 BY SLIP in El.Pet./1/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
36	I.A.(Civil)/1432/2021 BY SLIP in El.Pet./2/2021	NURUL HUDA <b>Versus</b> NAJIR HUSSAIN AND 12 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	MR. M U MAHMUD MR. M ALI
<b><u>MOTION (BA)</u></b>				
37	Bail Appln./2134/2022 FIXED	JOGESWAR CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
38	Bail Appln./1726/2022 FIXED	RINKU LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
39	AB/3892/2021 FIXED.	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022

7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
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16)	MS J KALITA	02-09-2022	To	02-09-2022
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18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Thursday,1st September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
55	Bail Appln./1923/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SAHADUL ISLAM @ SHAHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
56	Bail Appln./2066/2022 FIXED	ARIF AMIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022

19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
24	WP(C)/6854/2017 FIXED	SUBHA RAM HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MR SP RAI MR U SARMA MR.H BEZBARUAH MR.D DEKA	GA, ASSAM
<b>ORDERS</b>				
25	I.A.(Civil)/2597/2022 FIXED in WP(C)/5058/2022 <b>WITH</b> WP(C)/5058/2022	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK  MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT.  SC, EXCISE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022

15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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21)	MR. N J GOGOI	31-08-2022	To	02-09-2022
22)	MR A KAKOTI	02-09-2022	To	09-09-2022
23)	MR. S BANIK	01-09-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,1st September 2022]**

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**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
3	I.A./2725/2015 in MACApp./252428/2015	SMTI RINA PATOR and ANR, <b>Versus</b> SHYAM SUNDAR SHARMA and ANR,	MR.M TALUKDAR MS.D KALITA	MS.N MODIR-2 MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2)
	<b>WITH</b> MACApp./252428/2015 (Filing Number)	SMTI RINA PATOR and ANR <b>Versus</b> SRI SHYAM SUNDAR SHARMA and ANR		
4	I.A./539/2016 in MACApp./263945/2015	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. SARASWATI BANIK @ DEY and 4 ORS,	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
	<b>WITH</b> MACApp./263945/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT SARASWATI BANIK @ DEY and 4 ORS		
5	I.A.(Civil)/1598/2016 in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	<b>WITH</b> MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MAHESH DEKA and 4 ORS		
6	I.A.(Civil)/426/2020 in MACApp./18850/2019	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. B BARUAH (R-1,2) MR S HUSSAIN (R-1)
	<b>WITH</b> MACApp./18850/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA	
	<b>WITH</b> I.A.(Civil)/18852/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMT. TUTUMONI BORA AND 3 ORS.		

7	I.A.(Civil)/458/2020 in MACApp./18403/2019	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS	MR S KHOUND MS B LASKAR MR. H K NATH	MR. A J SAIKIA MR G S BORO
	<b>WITH</b> MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
	<b>WITH</b> I.A.(Civil)/18405/2019 (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
8	I.A.(Civil)/681/2020 in MACApp./2412/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R1) MR. M R SODIAL (R1) MR K BROOK (R1)
	<b>WITH</b> MACApp./2412/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/2414/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS		
9	I.A.(Civil)/699/2020 in MACApp./2313/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./2313/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BUL BUL BORA AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/2315/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BUL BUL BORA AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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23)	MR. S BANIK	01-09-2022	To	01-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,1st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
36	Bail Appln./2183/2022 B/O	ASHOK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
<b><u>MOTION</u></b>				
37	AB/2451/2022 FIXED	SHARIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
38	AB/2520/2022 B/O	AKBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
<b><u>ADMISSION</u></b>				
39	Crl.Pet./493/2021 B/O	BODHADITYA DAS AND 3 ORS. <b>Versus</b> NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
40	Crl.Pet./753/2021 WITH LCR 1 FILE, FIXED	KUTHAL PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
41	Crl.Pet./597/2022 WITH SCANNED COPY OF LCR. FIXED.	THE STATE OF ASSAM AND ANR <b>Versus</b> LALHRUAIZELA		MS. S B CHOUDHURY MR. S K DAS
<b><u>BAIL HEARING</u></b>				
42	AB/2164/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b><u>ORDERS</u></b>				
43	I.A.(Crl.)/490/2022 CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSE LIST in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. <b>Versus</b> BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM

**HEARING**



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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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23)	MR. S BANIK	01-09-2022	To	01-09-2022



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**[ For Thursday,1st September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
18	RSA/50/2011 WITH LCR, B/O	SMT. RAJU BALA DEKA and 9 ORS, <b>Versus</b> KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	<b>WITH</b> I.A.(Civil)/1768/2018 <b>in</b> RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS <b>Versus</b> SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	<b>WITH</b> I.A.(Civil)/1487/2019 <b>in</b> RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS <b>Versus</b> SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	<b>WITH</b> I.A.(Civil)/1652/2020 <b>in</b> RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS	MR. H K DEKA	MR S ALI
	<b>WITH</b> I.A.(Civil)/1653/2020 <b>in</b> RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRSKANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	<b>WITH</b> I.A.(Civil)/25/2022 <b>in</b> RSA/50/2011	SMT. RAJU BALA DEKA AND ORS <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
13	WP(C)/877/2022 PART-HEARD, BY SLIP	NAGENDRA NATH BORAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
	<b>WITH</b> I.A.(Civil)/2257/2022 <b>in</b> WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	GA, ASSAM SC, REVENUE
14	WP(C)/794/2022	NAREN DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>HEARING</b>				
15	MFA/165/2018 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. NASER ALI and 3 ORS,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA
	<b>WITH</b> I.A.(Civil)/4064/2018 <b>in</b> MFA/165/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. NASER ALI and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA

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